

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.262/2019 in OA No.991/ 2019

New Delhi, this the 4th day of November, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)

Sh. Aditya Kumar Mishra
S/o Sh. Om Prakash Mishra
R/o 4-A, Gandhi Park, Surya Vihar
Behind Bharat Petrol Pump,
Najafgarh, Dinda pur,
South West, Delhi-110043. -Applicant

(By Advocate: Mr. Raj Kumar Bhartiya with Mr. Vijay Kumar)

Versus

1. Sh. Vijay Kumar Dev
Chief Secretary,
Govt. of N.C.T. Of Delhi.
I.P. Estate, Delhi.
2. Ms.Gitanjali Gupta, IAS
Chairperson
Delhi Subordinate Services
Selection Board,
The Govt.of N.C.T of Delhi.
FC-18, Institutional Area,
Karkardooma, Delhi-110092.
3. Sh. S.Roay Biswas,
Dy. Secretary I.Cell
Govt. of NCT of Delhi.
New Secretariat, I.P. Estate,
New Delhi. - Respondents

(By Advocate: Mr.Anuj Kumar with Mr. H.K.Bajpai)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the order dated 06.09.2019 passed by the Hon'ble High Court in Writ Petition (C) No.9718/2019, this CP is closed and notices issued to respondents are discharged.

(Aradhana Johri)
Member(A)

(S.N. Terdal)
Member (J)

/mk/

